12 Noon

155

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid.

श्री कल्प नाथ राय (उत्तर प्रदेश) : सभापति महोदय , मैंने जनता सरकार के मंतियों के खिलाफ और प्रधान मंत्री श्री मोरार जी देसाई के खिलाफ भ्रष्टाचार के संबंध में प्रिविलेज मोशन दिया है।...

Audit Report (1975-76) (in Hindi) on the Accounts of the D.D.A. and related papers

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): Sir, I beg to lay on the Table:

- I. A copy each of the following papers: -
 - (i) Audit Report (in Hindi) on the Accounts of the Delhi Development Authority for the year 1975-76, and Review (in English Hindi) by Government thereon.
 - (ii) Statement (in English and Hindi) giving reasons for the delay in laying the Hindi version of the Audit Report mentioned at (i) above.

[Placed in Library. See No. LT-2513 78 for (i) & (ii).]

The D.D.A. (Pension) Amendment Rules, 1978

SHRI SIKANDAR BAKHT: Sir, I also beg to lay on the Table a copy - (in English and Hindi) of the Ministry of Works and Housing Notification G.S.R. No. 693, dated the 27th May, 1978, publishing the Delhi Development Authority (Pension) Amendment Rules, 1978, under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-2512/ 78].

The Water (Prevention and Control of Pollution) Amendment Rules, 1978

SHRI SIKANDAR BAKHT: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Works and Housing, Notification G.S.R. No. 377(E), dated the 20th July, 1978, publishing the Water (Prevention and Control of Pollution) Amendment Rules, 1978, under subsection (3) of section 63 of the Water (Prevention and control of Pollution) Act, 1974.

[Placed in Library. See No. LT-2514 78.1

Annual Report (22 March, 1975 to 31 March, 1976) and Accounts of the Madhya Pradesh State Dairy Development Corporation Ltd., Bhopal and related papers

 \mathbf{OF} STATE IN THE MINISTER THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, on behalf of Shri Surjit Singh Barnala. I beg to lay on the Table:-

- I. A copy (in English and Hindi) of the First Annual Report and Accounts of the Madhya Pradesh State Development Corporation Limited, Bhopal, for the period from March, 22, 1975 to March 31, 1976, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- II. A statement (in English and Hindi) giving reasons for the delay in laying the Report mentioned (I) above.

[Placed in Library. See No. LT-2515|78 for I & II.]

- I. Annual Accounts (1976-77 of the Visva-Bharati University, Shantiniketan
- II. Annual Report (1976-77) of the U.G.C., New Delhi and related papers

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the Visva-Bharati University, Santiniketan, for the year 1976-77, and the Audit Report thereon, together with a state-